Supplementary Cause List-2 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-MA No. 1/2020, EMG-CM No. 1/2020

The Chamber of Commerce & Industry and others

.....Appellant/Petitioner (s)

Through :- Mr. K. S. Johal, Sr. Advocate with Mr. Karman Singh Johal, Advocate (on Video Call from residence in Jammu)

V/s

Y. V. Sharma and others

.....Respondent(s)

Through :- Mr. Bhanu Partap, Advocate for respondent No. 1 Mr. Rahul Bharti, Advocate for respondent No. 2 Mr. Sachin Gupta, Advocate for respondent Nos. 3 to 6 (on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE ORDER

Mr. Bhanu Partap, learned counsel seeks an adjournment on the

ground that Mr. B. S. Salathia, learned senior counsel is unwell, to which the

counsel opposite has no objection.

Adjourned.

List on 19.05.2020.

(RAJNESH OSWAL) JUDGE

Jammu 11.05.2020 (Muneesh)